

DIVISION BENCH

O-150

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th April,
2021, 10:30 A.M**

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRATECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing:

- | | |
|-----------------------------------|----------------------|
| 1. Ms. Manju Bhuteria, Advocate |] For the Petitioner |
| 2. Ms. Rajshree Kajaria, Advocate |] |
| 3. Ms. Sonia Sharma, Advocate |] |

ORDER

Ms. Manju Bhuteria alongwith Ms. Rajshree Kajaria and Sonia Sharma, Ld. Counsel present on behalf of the petitioner.

.2. Pleadings are complete in the matter. List this matter on 29.07.2021 for admission.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

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